

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Competition App. (AT) No. 7 of 2024**

**IN THE MATTER OF:**

**People Interactive India Pvt. Ltd.**

**....Appellant**

**Vs.**

**Competition Commission of India & Ors.**

**....Respondents**

**Present:**

**For Appellant:**

Mr. Jayant K. Mehta, Sr. Advocate with Mr. Abir Roy, Mr. T. Sundar Ramanathan, Mr. Vivek Pandey, Mr. Aman Shankar, Mr. Krishan Singhal, Ms. Sasthibrata Panda, Ms. Sukanya Viswanathan, Ms. Biyanka Bhatia, Mr. Udit Dedhiya, Advocates

**For Respondents:**

Mr. Sukesh Mishra, Head Legal Division/CCI/R-1  
Mr. Manu Chaturvedi, Advocate for CCI/R-1  
ASG N Venkatraman  
Ms. Shama Nargis, Dy. Director CCI  
Dr. Navdeep Singh Suhag, Dy. Director CCI  
Mr. Sajan Poovayya, Sr. Advocate with Mr. Karan Singh Chandhiok, Ms. Deeksha Manchanda, Ms. Avaantika Kakkar, Mr. Kaustav Kundu, Ms. Raksha Agarwal, Mr. Palash Maheshwari, Ms. Vanya Chhabra, Mr. Abhishek Kakker, Mr. Tarun Donadi, Ms. Bhavika Chhabra, Advcoates for R-2 -5.

**ORDER**  
**(Hybrid Mode)**

**10.05.2024:** Let Reply be filed within one week. Rejoinder, if any, be filed within one week thereafter. List this appeal on **24.05.2024**.

**[Justice Yogesh Khanna]**  
**Member (Judicial)**

**[Ajai Das Mehrotra]**  
**Member (Technical)**

*sr/md*